

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 308, 309 of 2015 in
DFR No. 1261 of 2015**

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Assam Gas Company Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

**Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. Abhas Kumar**

Counsel for the Respondent(s) : --

ORDER

IA No. 308, 309 of 2015

(Appls. for condonation of delay)

Issue notice to the Respondents returnable on 06.05.2016.

Dasti in addition is permitted.

List the matter on **06.05.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**